Annexure-4

Name of the corporate debtor: Devika Universal Lands Private Limited
Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)
List of creditors as on: 28-08-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Alachlor Trading and Marketing Private Limited	26-06- 2025	5,68,57,688	5,68,57,688	Unsecured	NIL	No	37.99%	NIL	NIL	NIL	NIL	Claim [Under verification] admitted on basis of ledgers & Bank statements and other information received as on 23 <sup>rd</sup> August 2025
2.	Evalina Powertec System Private Limited	26-06- 2025	9,28,14,329	9,28,14,329	Unsecured	NIL	No	62.01%	NIL	NIL	NIL	NIL	Claim [Under verification] admitted on basis of ledgers & Bank statements and other information received as on 23 <sup>rd</sup> August 2025

SUDHANSH Digitally signed by SUDHANSHU GUPTA Date: 2025.08.28 20:51:24+05'30'